


**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/73/(IB)/2017
NAME OF THE PETITIONER(S) : MYLAR TRADERS
NAME OF THE RESPONDENT(S) : NAG LEATHER PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rohan RAJASEKARAN for Rajagopal & Rajmohan Advocates	Counsel for Petitioner	
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Counsel for the petitioner present. During the course of the arguments, counsel for the petitioner could not confirm that a copy of the petition has been sent to the corporate debtor. Therefore, the Registry is directed to issue notice to the corporate debtor. Counsel for the petitioner is also directed to serve private notice along with the copy of the petition on the corporate debtor. Put up on **09.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)